


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 69/17 (CP No.67/ 2011 - CLB, Chennai)	-	Admission	397/ 398	Ceylon & India General Mission Vs Rev. Benjamin Timothy & Others


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Sivarama bhashnan Advocate to Applicant 7259799922	Applicant.	

Counsel for petitioner is present. I.A. is listed today for hearing and for admission. Objection is raised with regard to the maintainability of this I.A.

Counsel is directed to satisfy the Tribunal about the maintainability of this application and the relief prayed therein.

List it on 17.07.2017 for hearing.

  
MEMBER (J)

  
MEMBER (T)